

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.543 of 2019

IN THE MATTER OF:

M/s. Naik Environmental Engineers Pvt. Ltd.

...Appellant

Versus

M/s. Lucina Land Development Ltd.

...Respondent

Present

**For Appellant: Mr. Prabhat Kr. Chaurasia and Mr. Jasdeep S. Dhillon
Advocates.**

**For Respondent: Mr. Sumesh Dhawan, Ms. Vatsala Kak and Ms. Geetika
Sharma Advocates.**

O R D E R

17.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 09th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)